## **Directorate General of Foreign Trade Udyog Bhawan DES-V Section**

## Minutes of NC-V meeting held on 22.08.2013

The meeting No.20/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 22.08.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri V.K. Kohli, Deputy Director	R.O., T.C., Noida
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.18/AM-14, dated 01.08.2013 and 19/AM-14, dated 08.08.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 01.08.2013 and 08.08.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.20/AM-14 dated 22.08.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

:20/84-ALC3/2013 **MEETING DATE**: 22.08.2013 **MEETING NUMBER** 

Case No.:3/13/84-ALC3/2013	-	22 00 2012	Status: Approved
HQ File :01/84/050/00062/AM14/		Lic.No/Date:0510354793 21.05.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this

case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/43/2013-14/Hosy., dated 21.08.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Jacket with lining made of	3367	74% Viscose 26% Nylon	2.40 Sc	<del>_</del> _
	74% Viscose 26% Nylon velvet	Nos.	velvet plain dyed fabric, GSM-	meter pe	er
	plain dyed fabric, GSM-150+/-		150+/-10%, width-110 cms.	piece	
	10% and lining of 100%		100% Polyester twill plain	1.21 Sc	٦.
	Polyester twill plain dyed fabric,		dyed fabric, GSM-75+/-10%,	meter pe	er
	GSM-75+/-10%, Style: LTD		width-141 cms.	piece	
	BOHO JACKET				

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/13/84-ALC3/2013	3	22 00 2012	Status: Approved
HQ File :01/84/050/00064/AM14/		Lic.No/Date:0510354794 21.05.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/42/2013-14/Hosy., dated 21.08.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Skirt made of 53% Wool,	550 Nos.	53% Wool, 31%	5.09 Sq. meter
	31% Polyester, 7% Acrylic, 5%		Polyester, 7% Acrylic,	per piece
	Nylon and 4% other fibres,		5% Nylon and 4% other	
	GSM-500+/-10%, Style: LTD		fibres, GSM-500+/-10%,	
	HEIDI SKIRT		width-57"	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	l I	Status: Deferred
3	HQ File :01/84/050/00061/AM14/			Defer Date: 05.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

		Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
HQ File :01/84/050/00107/AM14/		Lic.No/Date:3010094652 18.06.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations treated this case as repeat case of earlier Advance Authorization No. 3010087465 dated 10.07.2012 ratified as per Committee decision taken in case No.12 of NC Meeting No.26/AM-13 held on 04.10, 2012.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:14/17/84-ALC3/2013	1		Status: Deferred
5	HQ File :01/84/050/00120/AM14/		I	Defer Date: 05.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is

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II I	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	22 00 2012	Status: Approved
HQ File :01/84/050/00108/AM14/		Lic.No/Date:0510357941 25.06.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Top in 100% Cotton printed poplin woven fabrics,	6747 Nos.	100% Cotton printed poplin woven fabrics, GSM-78+/-	17,473 meter	Sq.
	GSM-78+/-10%, Style No.436936/436937		10%		
2.	Ladies Top in 100% Cotton printed poplin woven fabrics, GSM-128+/-10%, Style No.436926/435781/438966/436925	7951 Nos.	100% Cotton printed poplin woven fabrics, GSM-128+/-10%	17,604 meter	Sq.
3.	Ladies Top (Shell) in 55% Cotton 45% Polyester solid dyed burn out lawn woven fabrics, GSM-81+/-10% with	2500 Nos.	55% Cotton 45% Polyester solid dyed burn out lawn woven fabrics, GSM-81+/-10%		Sq.
	trims in 100% Cotton solid dyed woven fabrics, GSM-75+/-10%, Style No. 436939/436940/436941		100% Cotton solid dyed woven fabrics, GSM-75+/-10%		Sq.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:11/17/84-ALC3/2013		22 00 2012	Status: Approved
HQ File :01/84/050/00117/AM14/		Lic.No/Date:0710096191 25.06.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Girls Dress with lining	18,124	100% Polyester yarn dyed	27,481 Sq. meter
	made of 100% Polyester	Nos.	check fabric, GSM-70+/-	
	yarn dyed check fabric,		10%, width-57/58"	
	GSM-70+/-10%		100% Polyester 230T Taffeta	21,083 Sq. meter
			lining fabric, GSM-60+/-10%,	•
			width-57/58"	
			100% Nylon mesh fabric,	7488 Sq. meter
			width-61/62"(+/-10%)	-

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:3/16/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Deferred
8	HQ File :01/84/050/00104/AM14/	RLA File :04/24/040/00061/AM14/	Lic.No/Date:0410147507 27.06.2013	Defer Date: 12.09.2013

|| Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 12.09.2013.

	II I	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	1	Status: Deferred
9	HQ File :01/84/050/00105/AM14/	1	Lic.No/Date:0410147508 27.06.2013	Defer Date: 12.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 12.09.2013.

Case No.:8/17/84-ALC3/2013	Party Name: ASHUTOSH FIBER PVT. LTD.	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
HQ File :01/84/050/00114/AM14/		Lic.No/Date:0810122377 28.06.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	10NE/59 Tex Yarn (containing	10,000	Mod Acrylic Fibre	3024 Kgs.
	Para Aramid Fibre = 4363 Kgs.,	Kgs.		(including 4%

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Mod Acrylic Fibre = 2908 Kgs.		wastage)	
& Stainless Steel wire = 2729	Para Aramid Fibre	4538	Kgs.
Kgs.)		(including	4%
		wastage)	
	Stainless Steel wire	2756	Kgs.
		(including	1%
		wastage)	

| The K.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:5/16/84-ALC3/2013			Status: Deferred
11	HQ File :01/84/050/00106/AM14/		I I	Defer Date: 19.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to the applicant firm on 19.08.2013. The Committee, therefore, decided to await the requisite information/details from the applicant firm in support of their proposal and defer the case for re-listing on 19.09.2013.

Case No.:1/16/84-ALC3/2013	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
HQ File :01/84/050/00102/AM14/	Lic.No/Date:0710096544 08.07.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations treated this case as repeat case of earlier Advance Authorization No. 0710087970 dated 27.04.2012 ratified as per Committee decision taken in case No.10 of NC Meeting No.10/AM-13 held on 14.06, 2012.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:13/17/84-ALC3/2013		Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
	HQ File :01/84/050/00119/AM14/		Lic.No/Date:0510359005 08.07.2013	
$\parallel 13$	Decision: The Committee considered	the case as per agenda alongwith other	r relevant naners and after delihe	erations decided

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and after deliberations decided to ratify the Advance Authorization issued in this case allowing 1% wastage for Nylon yarn (Raw white) and 2% wastage for Nylon yarn (Dyed Textured) in export product.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		22 00 2012	Status: Approved
HQ File :01/84/050/00103/AM14/		Lic.No/Date:0710096575 10.07.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations treated this case as repeat case of earlier Advance Authorization No. 0710089431 dated 03.07.2012 ratified as per Committee decision taken in case No.22 of NC Meeting No.19/AM-13 held on 16.08. 2012.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/20/84-ALC3/2013	1		Status: Deferred
HQ File :01/84/050/00135/AM14/		1	Defer Date: 19.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not furnished the CAD/CAM, measurement chart and sketch of export product in support of their proposal. Accordingly,

the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 19.09.2013.

		-		Status: Deferred
16	HQ File :01/84/050/00137/AM14/			Defer Date: 19.09.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to the applicant firm on 19.08.2013. The Committee, therefore, decided to await the requisite information/details from the applicant firm in support of their proposal and defer the case for re-listing on 19.09.2013.

	Party Name: MADURA COATS PRIVATE LIMITED,	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
HQ File :01/84/050/00136/AM14/		Lic.No/Date:3510041722 30.07.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product		Export Quantity	Import item	Quantity allowed
1.	Polyester/Polyester	Corespun	2,50,000	Polyester Filament yarn	1,99,475 Kgs.

made out of 79% Polyester Filament yarn + 21% Polyester Staple Fibre Blend  Polyester Staple Fibre 55,125 Kgs.
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	Case No.:4/	20/84-ALC3/2013	Party Na	me: DIAMC	)ND I		Meet No/Date:2 22.08.2013	20/84-ALC3/	/2013	Status: Approved
	HQ File :01/	84/050/00138/AM14/	RLA File	:33/24/040/0	00004		Lic.No/Date:331 05.08.2013	0027176		
	<b>Decision:</b> The Committee considered the casubmitted in this case. Accordingly, Commit			_	_	~	_	_		- I
18	case as de	tailed below:-	_							
	S.No.	Export Product		Export		Import item		Quantity		
				Quantity				allowed		
	1.	Cotton Tufted Dish clot	h with	15,000	Sq.	Nylon Fabric		15,000	Sq.	
		Nylon fabric lining con	ntaining	meter	_			meter	_	
		15,000 Sq. meter Nylon fa	bric.							
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.									

## MANUAL AGENDA CASE

(19)

Case No.225	M/s Richa & Co., Gurgaon			
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/014/AM-14/DES-V			
Re-fixation of input output norms in respect of Advance Authorization No. 0510350855 dated				
05.04.2013.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested that quantity of import item No.3 & 5 should be in Kg. term. Accordingly, Committee after deliberations decided to amend the quantity of import item No. 3 & 5 as requested by the applicant firm in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-110+/-10% (Style No. TL281129MI)	1200 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	3.20 Sq. meter per piece
2.	Ladies Dress made of 100% Polyester dyed woven fabric, GSM-48+/-10% & 100% Nylon lace dyed net knitted fabric, GSM-65+/-10% (Style No.TL281078MI)	1250 Nos.	100% Polyester dyed woven fabric, GSM-48+/-10%  100% Nylon lace dyed net knitted fabric, GSM-65+/- 10%	2.48 Sq. meter per piece  0.73 Sq. meter per piece (0.048 Kgs. per piece)
3.	Ladies Shirt (Full Sleeve) made of 100% Polyester dyed woven fabric, GSM-48+/-10% & 100% Nylon lace dyed net knitted fabric, GSM-65+/-10% (Style No. TL281132MI)	4550 Nos.	100% Polyester dyed woven fabric, GSM-48+/-10% 100% Nylon lace dyed net knitted fabric, GSM-65+/-10%	1.74 Sq. meter per piece  0.88 Sq. meter per piece (0.057 Kgs. per piece)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

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Case No.226	M/s Shahi Exports Pvt. Ltd., Faridabad			
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/089/AM-14/DES-V			
Re-fixation of input output norms in respect of Advance Authorization No.0510357438 dated				
18.06.2013.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has requested to amend the description of export & import item of Srl. No.3 & 4 and Style No. of export product No.4. Accordingly, Committee after deliberations decided to amend the description of the export and import item & Style No. of export product No.4as requested by the applicant firm in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Girls Dress made of 100% Polyester dyed fabric, GSM-93+/-10%, (Style No.229493)	10,900 Nos.	100% Polyester dyed fabric, GSM-93+/-10%	8720 meter	Sq.
2.	Ladies Shirt (Full Sleeve) made of 100% Silk printed fabric, GSM-66+/-10%, (Style No.RM8-7632952)	550 Nos.	100% Silk printed fabric, GSM-66+/-10%	1100 meter	Sq.
3.	Girls Dress made of 100% Polyester yarn dyed fabric, GSM-95+/-10%	1750 Nos.	100% Polyester yarn dyed fabric, GSM-95+/-10%	3203 meter	Sq.
	with 1.51 Sq. meter of 100% Polyester Taffeta lining, GSM-60+/- 10% (Style No.CX8-7116363)		100% Polyester Taffeta lining, GSM-60/-10%	2643 meter	Sq.
4.	Girls Dress with diaper made of 100% Polyester yarn dyed fabric,	5300 Nos.	100% Polyester yarn dyed fabric, GSM-95+/-10%	5671 meter	Sq.
	GSM-95+/-10% with 0.59 Sq. meter of 100% Polyester Taffeta lining, GSM-60+/-10% (Style No.CT8-7116382)		100% Polyester Taffeta lining, GSM-60+/-10%	3127 meter	Sq.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.227	M/s Maharani of India, New Delhi		
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/010/AM-14/DES-V		
Re-fixation of input output norms against Advance Authorization No.0510347758 dated 28.02.2013.			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has requested to amend the description of export and import item as per amendment sheet issued by the CLA, New Delhi. Accordingly, Committee after deliberations decided to amend the description of the export and import item as requested by the applicant firm in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Blouse – Top short sleeve made	1,19,330	70% Cotton 30% Nylon	1,50,000
	of 70% Cotton 30% Nylon net dyed	Nos.	net dyed fabric, GSM-	Sq. meter
	fabric, GSM-80+/-10%, Style-Lizzie		80+/-10%, width-145-	
			150 cm.	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.228	M/s Radnik Exports, New Delhi			
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/088/AM-13/DES-V			
Re-fixation of input output norms against Advance Authorization No.0510356330 dated 05.06.2013.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the CAD/CAM & measurement chart of the export product provided by the applicant firm is not legible. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the legible copy of the CAD/CAM & measurement chart of the export product for consideration of the proposal. The case stands for re-listing on 19.09.2013.

(23)

Case No.229	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi		
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/511/AM-13/DES-V		
Ratification of input output norms against Advance Authorization No.0510337525 dated 19.10.2012.			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 19.09.2013.

(24)

Case No.230	M/s Orient Fashion Exports (India) Pvt. Ltd., New Delhi			
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/007/AM-13/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0510291340 dated 23.05.2011.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Skirts in 86% Nylon 14%	22,670	86% Nylon 14% Metallic	71,184 Sq.
	Metallic mesh solid dyed knit	Nos.	mesh solid dyed knit fabric,	meter
	fabric, GSM-35+/-10% with		GSM-35+/-10%	
	indigenous lining, Style			
	No.870233/866422			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.231	M/s Chelsea Mills, New Delhi			
NC 20/AM-14, dt. 22.08.2013	File No.01/84/171/041/AM-14/DES-V			
Ratification of input output norms against Annual Advance Authorization No.0510340469 dated				
10.12.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1 (13A).	Infants & Girls Skirts with	9200 Nos.	83% Cotton 17% Polyester denim	0.78 Sq. meter
	diaper made of 83% Cotton		fabric, GSM-310+/-10%	per piece
	17% Polyester denim fabric,		70% Polyester 30% Cotton dyed	0.23 Sq. meter
	GSM-310+/-10%, Style:		lining fabric, GSM-110+/-10%	per piece
	586284		100% Cotton dyed lining fabric,	0.30 Sq. meter
			GSM-80+/-10%	per piece
			Snap Fastners	1 set per piece
			Elastic	1.05 Meter per
				piece
			Sensor Tags	1 per piece
			Fusible interlining	0.18 Sq. meter
			-	per piece
2 (14A).	Infants & Girls Long	21,990	83% Cotton 17% Polyester denim	1.35 Sq. meter
	Jumper/Dress with diaper	Nos.	fabric, GSM-310+/-10%	per piece
	made of 83% Cotton 17%		100% Cotton dyed lining fabric,	0.36 sq. meter per
	Polyester denim fabric,		GSM-80+/-10%	piece
	GSM-310+/-10%, Style:		Snap Fastners	2 set per piece

	586343/611120		Sensor Tags	1 per piece
3 (15A).	Infants & Girls Tiered Skirts with diaper made of 69% Cotton 30% Polyester 1%	6895 Nos.	69% Cotton 30% Polyester 1% Spandex denim fabric, GSM-305+/-10%	0.88 Sq. meter per piece
	Spandex denim fabric, GSM-305+/-10%, Style:		100% Cotton dyed lining fabric, GSM-80+/-10%	0.30 Sq. meter per piece
	586339/611116		Fusible interlining	0.15 Sq. meter per piece
			Sensor Tags	1 per piece
4 (16A).	Women's Long Shirt made of 100% Cotton denim	12,550 Nos.	100% Cotton denim printed fabric, GSM-163+/-10%	2.92 Sq. meter per piece
	printed fabric, GSM-163+/-		Rivets	1 Set per piece
	10%, Style: 600297		Sensor Tags	1 per piece
			Fusible interlining	0.25 Sq. meter
				per piece
5 (17A).	Women's Long Shirt/ Tunic	4711 Nos.	100% Cotton denim printed fabric,	3.28 Sq. meter
	with flap pockets made of		GSM-163+/-10%	per piece
	100% Cotton denim printed		Rivets	1 Set per piece
	fabric, GSM-163+/-10%,		Sensor Tags	1 per piece
	Style: 496084/480073		Fusible interlining	0.25 Sq. meter
				per piece
6 (18A).	Infants/Girls Long Sleeve	13,330	100% Cotton Denim/ Chambray	1.63 Sq. meter
	Dress with diaper made of	Nos.	fabric, GSM-155+/-10%	per piece
	100% Cotton Denim/		100% Cotton dyed fabric, GSM-	0.82 Sq. meter
	Chambray fabric, GSM-		80+/-10%	per piece
	155+/-10%,		Elastic Cord	0.09 Meter per
	Style:586341/611117			piece
			Sensor Tags	1 Set per piece

7 (19A)	Girls Long Flared Tiered Dress made of 100% Cotton Denim/ Chambray fabric, GSM-155+/-10%, Style:598830/654846	5165 Nos.	100% Cotton Denim/ Chambray fabric, GSM-155+/-10% Snap fastners Fusible interlining Sensor Tags	2.47 Sq. meter per piece 9 set per piece 0.25 Sq. meter per piece 1 per piece
8 (20A)	Women's Long Shirt made of 100% Cotton Denim/Chambray fabric, GSM-155+/-10%, Style: 600546/480067	5243 Nos.	100% Cotton Denim/ Chambray fabric, GSM-155+/-10% Rivets Sensor Tags Fusible interlining	2.78 Sq. meter per piece  1 Set per piece  1 per piece  0.25 Sq. meter per piece
9 (21A)	Men's Shirt for tall & big plus size made of 100% Cotton yarn dyed matching fabric, GSM-278+/-10%, Style: 603411	1890 Nos.	100% Cotton yarn dyed fabric, GSM-278+/-10% Rivets Sensor Tags Fusible interlining	3.56 Sq. meter per piece  1 Set per piece  1 per piece  0.25 Sq. meter per piece
10 (22A)	Men's Shirt for tall & big plus size with pockets made of 100% Cotton yarn dyed matching fabric, GSM-136+/-10%, Style: 603068/481241/603035/482250	25,100 Nos.	100% Cotton yarn dyed fabric, GSM-136+/-10% 100% Cotton Chambray fabric, GSM-155+/-10% Rivets Sensor Tags	3.28 Sq. meter per piece 0.45 Sq. meter per piece 1 set per piece 1 per piece
11 (23A).	Baggy Women's Long Dress made of 100% Cotton denim/chambray printed fabric, GSM-	5688 Nos.	100% Cotton printed denim/ chambray fabric, GSM- 127+/- 10% Fusible interlining	3.44 Sq. meter per piece  0.30 Sq. meter

	127+/-10%, Style:		_	per piece
	541981/766413/587955		Sensor Tags	1 per piece
12 (24A)	Infants Baggy Long Skirts with Rib knitted fabric with diaper made of 99% Cotton 1% Spandex stretch dyed fabric, GSM-263+/-10%, Style:611661	3435 Nos.	99% Cotton 1% Spandex stretch dyed fabric, GSM-263+/-10% 100% Cotton dyed lining fabric, GSM-80+/-10% Snap fastners 100% Cotton dyed knitted fabric	0.68 Sq. meter per piece 0.30 Sq. meter per piece 1 set per piece 0.036 Kgs. per
			(RIB), GSM-230+/-10% Sensor Tags	piece 1 per piece
13 (25A)	Girls Pintuk Rolled up Sleeves Tiered Flared Dress	4690 Nos.	100% Cotton Denim/ Chambray fabric, GSM-170+/-10%	2.98 Sq. meter per piece
	made of 100% Cotton Denim/ Chambray fabric, GSM-170+/-10%, Style: 543789/750630/568898		Sensor Tags	1 per piece
14 (26A)	Infants Overall made of 100% Cotton Denim/	8405 Nos.	100% Cotton Denim/ Chambray fabric, GSM-170+/-10%	1.48 Sq. meter per piece
	Chambray fabric, GSM-170+/-10%, Style: 675646		Snap fastners  100% Cotton dyed lining fabric, GSM-80+/-10%  Sensor Tags	7 set per piece 0.25 Sq. meter per piece 1 per piece
15 (27A)	Women's long sleeves long shirts made of 100% Cotton	12,495 Nos.	100% Cotton denim fabric, GSM-195+/-10%	2.85 Sq. meter per piece
	denim fabric, GSM-195+/- 10%, Style:544063/ 766570/730839		Sensor Tags  70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	1 per piece 0.30 Sq. meter per piece
16	Women's long sleeves long	4170 Nos.	100% Cotton denim fabric, GSM-	2.85 Sq. meter

(28A)	shirts made of 100% Cotton denim fabric, GSM-195+/- 10%, Style:544064/ 766577/780840		195+/-10% 70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10% Sensor Tags	per piece 0.30 Sq. meter per piece 1 per piece
17 (29A)	Wide Leg Bell Bottom Infants & Girls Jeans made of 83% Cotton 17% Polyester denim fabric, GSM-310+/-10%, Style:540765	7900 Nos.	83% Cotton 17% Polyester denim fabric, GSM-310+/-10% Sensor Tags 70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	1.10 Sq. meter per piece 1 per piece 0.22 Sq. meter per piece
18 (30A)	Girls printed long jeans made of 98% Cotton 2% Spandex stretch printed fabric, GSM-242+/-10%, Style:543749/926253/723386	4560 Nos.	98% Cotton 2% Spandex stretch printed fabric, GSM-242+/-10% Sensor Tags Snap fastners Rivets	1.95 Sq. meter per piece 1 per piece 1 set per piece 4 set per piece
19 (31A)	Women's long sleeves long shirts made of 100% Cotton Denim/ Chambray printed fabric, GSM-127+/-10%, Style:544084/730846	6340 Nos.	100% Cotton Denim/ Chambray printed fabric, GSM-127+/-10%  Sensor Tags	2.55 Sq. meter per piece  1 per piece
20 (32A)	Girls Tiered long sleeves long dress made of 100% Cotton Denim/ Chambray printed fabric, GSM-127+/-10%, Style:598829/654845		100% Cotton Denim/ Chambray printed fabric, GSM-127+/-10% Snap fastners 70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10% Sensor Tags Fusible interlining	2.78 Sq. meter per piece 9 set per piece 0.18 Sq. meter per piece 1 per piece 0.20 Sq. meter

				per piece
21 (33A)	Girls Baggy Long Sleeves Long Shirts made of 100%	11,182 Nos.	100% Cotton Denim/ Chambray fabric, GSM-155+/-10%	1.84 Sq. meter per piece
	Cotton Denim/ Chambray fabric, GSM-155+/-10%,		Snap fastners	11set per piece
	Style:574500/715985		Sensor Tags	1 per piece
22 (34A)	Girls Boot Cut Jeans made of 98% Cotton 2% Spandex stretch dyed	5850 Nos.	98% Cotton 2% Spandex stretch dyed corduroy fabric, GSM-282+/-10%	1.95 Sq. meter per piece
	corduroy fabric, GSM-282+/-10%, Style: 915459		70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.30 Sq. meter per piece
			Snap fastners	1 set per piece
			Elastic	1.05 Meter per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.20 Sq. meter per piece
23 (35A)	Girls Shorts with Rolled Bottoms made of 98% Cotton 2% Spandex stretch	13,350 Nos.	98% Cotton 2% Spandex stretch dyed corduroy fabric, GSM-282+/-10%	0.95 Sq. meter per piece
	dyed corduroy fabric, GSM-282+/-10%, Style:		70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.30 Sq. meter per piece
	612775		Snap fastners	1 set per piece
			Elastic	1.05 Meter per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.20 Sq. meter per piece

24 (36A)	Baggy Infants Jeans made of 98% Cotton 2% Spandex stretch dyed corduroy		98% Cotton 2% Spandex stretch dyed corduroy fabric, GSM-282+/-10%	0.88 Sq. meter per piece
	fabric, GSM-282+/-10%, Style: 673715/615117		100% Cotton dyed knitted fabric (RIB), GSM-365+/-10%	0.030 Kg. per piece
	Style. 075715/015117		Snap fastners	1 set per piece
			Sensor Tags	1 per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.21 Sq. meter per piece
			Rivets	4 set per piece
25 (37A)	Infants Baggy Long Skirts with diaper made of 98% Cotton 2% Spandex stretch printed fabric, GSM-244+/-	1720 Nos.	98% Cotton 2% Spandex stretch printed fabric, GSM-244+/-10% 100% Cotton dyed lining fabric, GSM-110+/-10%	0.68 Sq. meter per piece 0.30 Sq. meter per piece
	10%, Style:595688		Snap fastners	1 set per piece
			100% Cotton dyed knitted fabric (RIB), GSM-230+/-10%	0.036 Kg. per piece
			Sensor Tags	1 per piece
26 (38A)	Ladies Shirt Dress made of 100% Cotton denim fabric,	1240 Nos.	100% Cotton denim fabric, GSM-170+/-10%	3.28 Sq. meter per piece
	GSM-170+/-10%, Style:752351		Sensor Tags	1 per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.232	M/s James Walker Inmarco Insurance Pvt. Ltd., Mumbai			
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/107/AM-13/DES-V			
Re-fixation of input output norms against Advance Authorization No.0310696881 dated 30.05.2012.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

(27)

Case No.233	M/s Sadhana Fashions, Panipat			
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/061/AM-14/DES-V			
Ratification of input output norms against Advance Authorization No.3310026344 dated 31.05.2013.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to the applicant firm on 02.08.2013. The Committee, therefore, decided to await the requisite information/details from the applicant firm in support of their proposal and defer the case for re-listing on 12.09.2013.

(28)

Case No.234	M/s Nahar Textiles Pvt. Ltd., Mumbai			
NC 20/AM-14, dt. 22.08.2013	Part File No.01/84/50/184/AM-04/DES-V			
Ratification of input output norms against Advance Authorization No.0310203919 dated 06.05.2003.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the quantity of export and import product provided by the applicant firm is not matching with the quantity indicated in the application. Therefore, the Committee has decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, other relevant papers and technical person to explain the details of the case. The case stands for re-listing on 19.09.2013.

(29)

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Case No.235	M/s Polynova Industries Ltd., Mumbai	
NC 20/AM-14, dt. 22.08.2013	File No.01/84/171/052/AM-13/DES-V	
Ratification of input output norms against Advance Authorization No.0310144828 dated 01.07.2002.		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 12.09.2013.

(30)

Case No.236	M/s Loyal Textiles Mills Ltd., Kovilpatti, Tamil Nadu

NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/062/AM-14/DES-V	
Ratification of input output norms against Advance Authorization No.3510040983 dated 13.05.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

(31)

Case No.237	M/s Loyal Textiles Mills Ltd., Kovilpatti, Tamil Nadu
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/063/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040982 dated 13.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

(32)

Case No.238	M/s Loyal Textiles Mills Ltd., Kovilpatti, Tamil Nadu
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/064/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040981 dated 13.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

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